

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-08/2017/6805/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the 18<sup>th</sup> December, 2021.

Sub:- **Extension of Earned leave.**

Ref:- Your mail Dated 16.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **extension of earned leave for another five days from till 21.12.2021 along with station leave permission till the morning of 22.12.2021**, as prayed for.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017/6806-07/A, dated** , 18-12-2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rda